HIGH COURT OF DELHI: NEW DELHI

INSTITUTION, DISPOSAL, PENDENCY AND CASE CLEARANCE RATE OF COMMERCIAL CASES DURING THE MONTH OF JULY, 2025

| (B) COMMERCIAL DIVISION CATEGORIES OF CASES | PENDENCY AS ON 01.07.25 | INSTITUTION | DISPOSAL | PENDENCY AS ON 31.07.25 | AVERAGE NO. OF DAYS IN DISPOSAL OF CASES | AVERAGE NO. OF HEARINGS IN DISPOSAL OF CASES |
|--|----------------------------|-------------|----------|-------------------------------|--|--|
| CIVIL SUITS (COMM) | 3819 | 147 | 64 | 3902 | 913 | 20 |
| ORIGINAL MISC. PET. (I) (COMM) | 268 | 61 | 52 | 277 | 135 | 4 |
| ORIGINAL MISC. PET. (T) (COMM) | 53 | 17 | 21 | 49 | 157 | 6 |
| ORIGINAL MISC. PET. (J) (COMM) | 0 | 0 | 0 | 0 | | |
| ORIGINAL MISC. PET. (E) (COMM) | 13 | 4 | 2 | 15 | 37 | 3 |
| ORIGINAL MISC. PET. (COMM) | 2379 | 73 | 44 | 2408 | 1340 | 19 |
| ORIGINAL MISC. PET. (ENF.) (COMM) | 949 | 31 | 22 | 958 | 968 | 17 |
| ORIGINAL MISC. PET. (EFA) (COMM) | 43 | 0 | 1 | 42 | 1405 | 33 |
| ARBITRATION APPEAL (COMM) | 68 | 11 | 14 | 65 | 215 | 7 |
| ORIGINAL MISC. PETITIONS (MISC.) (COMM) | 60 | 106 | 121 | 45 | 51 | 2 |
| COUNTER CLAIMS (COMM) | 176 | 3 | 4 | 175 | 788 | |
| CIVIL SUITS (COMM) (INFRA) | 1 | 0 | 0 | 1 | | |
| CIVIL ORIGINAL (COMM-IPD-TM) | 959 | 31 | 17 | 973 | 969 | 15 |
| CIVIL ORIGINAL (COMM-IPD-CR) | 171 | 5 | 1 | 175 | 1083 | 18 |
| CIVIL APPEAL (COMM-IPD-GI) | 0 | 0 | 0 | 0 | | |
| CIVIL APPEAL (COMM-IPD-PAT) | 199 | 12 | 12 | 199 | 807 | 12 |
| CIVIL APPEAL (COMM-IPD-PV) | 0 | 0 | 0 | 0 | | |
| CIVIL APPEAL (COMM-IPD-TM) | 106 | 13 | 3 | 116 | 932 | 12 |
| CIVIL APPEAL (COMM-IPD-CR) | 10 | 1 | 0 | 11 | | |
| CIVIL ORIGINAL (COMM-IPD-PAT) | 50 | 5 | 10 | 45 | 601 | 12 |

CASE CLEARANCE RATE OF COMMERCIAL CASES FOR THE MONTH OF JULY, 2025

| DIVISION | TOTAL NUMBER OF | TOTAL NUMBER OF | CASE CLEARANCE |
|---------------------|------------------|-------------------|----------------|
| | CASES INSTITUTED | CASES DISPOSED OF | RATE (CCR) |
| | | | |
| COMMERCIAL DIVISION | 520 | 388 | 74.62% |

Note 1 - Column No.6 represents the average of the total number of days between the day immediately after the registration of the case and the date of its disposal

Note 3 - All the Hon'ble Judges hearing commercial cases have cases of other jurisdictions as well on their Roster.

Note 2 - Column No. 7 represents the average of actual number of days on which the case was heard from the date of its first hearing till the date of pronouncement of order / judgment